

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 111
CP(IB) 685 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on ..24/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Mr. Sunil Bhavsar

For the Corporate Debtor :

ORDER

No one appeared for the Corporate Debtor.

Pleadings are complete.

Corporate Debtor did not upload their pleadings. We direct Corporate Debtor to upload pleadings/submissions on E-portal within seven days without fail.

Matter to appear for hearing on 05.10.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta


(MADAN B GOSAVI)
MEMBER (JUDICIAL)